

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-1044-JK (LD ) of 2024**

**DATED:- 18 - 01 - 2024**

Sanction is hereby accorded to the appointment of Ms. Roopali Arora, JKAS, Under Secretary to the Government, General Administration Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated:-18.01.2024

No:- LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Am*

*Reyaz Ali Bhat*  
18-01-24

Annexure to the Government Order No.1044-JK(LD) of 2024 dated 18.01.2024

S. No.	Titled of the case
1	O.A No. /2023-titled Pranav Gandotra Vs UT of J&K & Others.
2	LPA No. 191/2019 in SWP No. 23/2005-titled state of J&K and others Vs Gautam Singh.
3	SWP No. 2591/2016-titled Romesh Chander Vs State of J&K and Ors.

*Am*

*Neeraj*